

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 2040 of 2014

Rajiv Ranjan ... Petitioner

Versus

The State of Jharkhand through the CBI ... Opposite Party

**Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Petitioner : Mr. Ajay Kr. Sah, Adv.  
For the CBI : Mr. Rohit Sinha, Adv.

**08 / 24.06.2020** Heard the parties through Video Conferencing.

Learned counsel appearing for the petitioner seeks permission of the Court to withdraw this petition with the liberty to raise all the grounds agitated in the Criminal Miscellaneous Petition before the trial court at an appropriate stage.

Prayer is allowed.

Accordingly, this Criminal Miscellaneous Petition is dismissed as withdrawn.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-